

OFFICE OF THE DISTRICT & SESSIONS JUDGE(HQs):DELHI

ORDER

In pursuance of Delhi High Court Order No. 12/DHC/Gaz./G-7/VI.E.2(a)/2019 dated 26th March, 2019, the Civil cases (as per list attached) mentioned in column No. 3 pending in the existing courts of Civil Judges, Central, Tis Hazari Court, Delhi mentioned in column No. 2 are hereby withdrawn and assigned to the newly created court of Civil Judge mentioned in column No.4, for disposal in accordance with law **with effect from 09.04.2019.**


(1)	(2)	(3)	(4)
S. No.	Name of the Transferor Court	Cases as per list attached	Name of the Transferee Court
1	Ms. Tanya Singh, CJ, Central District, THC, Delhi(Previously presided over by Sh. Viplav Dabas, CJ)	Execution cases transferred- Serial No. 26 to 70 (As per List attached) Total Cases = 45	Sh. Mayank Goel, Civil Judge-09 Central District, THC, Delhi (New Court)
2	Sh. Vivek Beniwal, CJ, Central District, THC, Delhi(Previously presided over by Sh. Dheeraj Mittal, CJ)	Civil Suits transferred- Serial No. 100 to 227 Misc. Cases transferred- Serial No. 35 to 45 (As per List attached) Total Cases = 139	
3	Ms. Renu Chaudhary, CJ, Central District, THC, Delhi(Previously presided over by Ms. Udita Jain, CJ)	Civil Suits transferred- Serial No. 1 to 7, 68 to 88, 142, 143, 173 to 256, 943 to 978 Misc. Cases transferred- Serial No. 26 to 43 (As per List attached) Total Cases = 168	
4	Sh. Anshul Mehta CJ Central District, THC, Delhi(Previously presided over by Sh. Fahad Uddin, CJ)	Civil Suits transferred- Serial No. 25 to 32, 81 to 100, 142 to 144, 223 to 294, 863 to 897 (As per List attached) Total Cases = 138	
5	Sh. Vinod Joshi, CJ Central District, THC, Delhi(Previously presided over by Ms. Dhanshree Deka, CJ)	Civil Suits transferred- Serial No. 1 to 8, 42 to 53, 81-85, 151-159, 200 to 240 (As per List attached) Total Cases = 75	
6	Sh. Rupinder Singh Dhiman, CJ Central District, THC, Delhi(Previously presided over by Sh. Kamran Khan, CJ)	Civil Suits transferred- Serial No. 300 to 405 Misc. Cases transferred- Serial No. 1250 to 1269 Execution cases transferred- Sl. No. 1100 to 1141 (As per List attached) Total Cases = 168	
7	Sh. Rahul Verma, CJ Central District, THC, Delhi(Previously presided over by Sh. Vivek Kr. Aggarwal, CJ)	Civil Suits transferred- Serial No. 30, 31, 70 to 74, 160 to 162, 350 to 370, 425 to 429, 650 to 654, 728 to 769 Execution cases transferred- Serial No. 10 to 37 (As per List attached) Total Cases = 111	
8	Ms. Charu Asiwat, CJ Central District,	Civil Suits transferred- Serial No. 23 to 25, 60 to 62, 111 to 120, 190 to 200, 400 to 414, 650 to 667 Serial No. 66 to 78	

(1)	(2)	(3)	(4)
S.No.	Name of the Transferor Court	Cases as per list attached	Name of the Transferee Court
9	Ms. Tanya Singh, CJ, Central District, THC, Delhi (Previously presided over by Sh. Viplav Dabas, CJ)	Execution cases transferred -Serial No. 71 to 115 (As per List attached) Total Cases = 45	Ms. Neha Mittal, Civil Judge-10 Central District, THC, Delhi (New Court)
10	Sh. Vivek Beniwal, CJ, Central District, THC, Delhi (Previously presided over by Sh. Dheeraj Mittal, CJ)	Civil Suits transferred - Serial No. 228 to 354 Misc. Cases transferred -Serial No. 46 to 56 (As per List attached) Total Cases = 138	
11	Ms. Renu Chaudhary, CJ, Central District, THC, Delhi (Previously presided over by Ms. Uditā Jain, CJ)	Civil Suits transferred - Serial No. 8 to 14, 89 to 109, 144 to 146, 257 to 340, 979 to 1013 Misc. Cases transferred -Serial No. 44 to 61 (As per List attached) Total Cases = 168	
12	Sh. Anshul Mehta CJ Central District, THC, Delhi (Previously presided over by Sh. Fahad Uddin, CJ)	Civil Suits transferred -Serial No. 33 to 40, 101 to 120, 145, 146, 295 to 365, 898 to 932 (As per List attached) Total Cases = 136	
13	Sh. Vinod Joshi, CJ Central District, THC, Delhi (Previously presided over by Ms. Dhanshree Deka, CJ)	Civil Suits transferred - Serial No. 9 to 16, 54-65, 86 to 90, 160 to 168, 241 to 281 (As per List attached) Total Cases = 75	
14	Sh. Rupinder Singh Dhiman, CJ Central District, THC, Delhi (Previously presided over by Sh. Kamran Khan, CJ)	Civil Suits transferred - Serial No. 406 to 511 Misc. Cases transferred - Serial No. 1270 to 1289 Execution cases transferred -Sl. No. 1142 to 1183 (As per List attached) Total Cases = 168	
15	Sh. Rahul Verma, CJ Central District, THC, Delhi (Previously presided over by Sh. Vivek Kr. Aggarwal, CJ)	Civil Suits transferred -Serial No. 32 to 34, 75 to 79, 163, 164, 371 to 391, 430 to 434, 655 to 659, 770 to 811 Execution cases transferred -Serial No. 38 to 65 (As per List attached) Total Cases = 111	
16	Ms. Charu Asiwal, CJ Central District, THC, Delhi (Previously presided over by Sh. Mayank Mittal, CJ)	Civil Suits transferred - Serial No. 26 to 28, 63 to 65, 121 to 130, 201 to 210, 415 to 430, 668 to 685, Misc. Cases transferred -Serial No. 79 to 91 Execution Cases transferred -Serial No. 64 to 91 (As per List attached) Total Cases = 101	

Besides the above mentioned cases, if there is any connected matter left over or sent to the other court, the same be also send to the transferee court along with the main case.

Ahimad of the transferor court will send the case files/records/Proceedings immediately to the transferee Courts well before the next date of hearing fixed in the matter and the lists of cases transferred are notified to the public at large within a period of two weeks from the date of issuance of order so as to avoid any inconvenience to the public/litigants and lawyers.

The cases fixed for Order/Judgment and designated work shall not be transferred.


(Talwant Singh)
District & Sessions Judge(HQs)
Delhi

No. 931/35680-707 F.3(4) CJ/Gaz/2019 Dated, Delhi the 09 APR 2019
Copy forwarded for information and necessary action to:-

1. The Registrar General, High Court of Delhi, New Delhi.
2. The Senior Civil Judge/Rent Controller, Central District, Tis Hazari Court, Delhi.
3. The Administrative Civil Judge/ ARC, Central District, Tis Hazari Court, Delhi.
4. The concerned Judicial Officers.
5. The Sr. AOJ/AOJ, Filing Section & Administration Branch, Tis Hazari Court, Delhi.
6. Resident Judge, District & Sessions Judge(HQs), Tis Hazari Court, Delhi.